

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Restoration Application No. 14 of 2019 in  
Company Appeal (AT) No. 75 of 2019**

**IN THE MATTER OF:**

Old Lane India Cyprus Fund II Ltd. ...Applicant

Vs

Rudradev Infopark Pvt. Ltd. & Ors. ...Respondents

**With**

**Contempt Case (AT) No. 18 of 2019 in  
Company Appeal (AT) No. 75 of 2019**

**IN THE MATTER OF:**

Old Lane India Cyprus Fund II Ltd. ...Applicant/Appellant

Vs

Rudradev Infopark Pvt. Ltd. & Ors. ...Contemnors/Respondents

**Present:**

**Applicant/ Appellant: Mr. Abhijeet Sinha, Ms. Nikita Choukse  
and Mr. Samir Malik, Advocates.**

**Contemnors/ Respondents: Mr. Mithun Verghis, Advocate.**

**ORDER**

**17.07.2019:** Mr. Mithun Verghis, Advocate appearing on behalf of the Respondent Nos. 1 to 3 undertakes to file vakalatnama alongwith objections within a week.

List the Restoration Application alongwith Contempt Case on **9<sup>th</sup> August, 2019.**

**(Justice Bansilal Bhat)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**am/nn**